

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.204/MP/2024

- Subject : Petition under Section 79 of the Electricity Act, 2003 and the Power Purchase Agreement dated 12.4.2022 between AMP Energy Green Five Pvt. Ltd and Solar Energy Corporation of India Ltd. seeking compensation and relief on account of allowed change in law events being increase in Goods and Service Tax on Solar Modules and renewable energy equipment from 5% to 12% pursuant to the Ministry of Finance Notification No. 08/2021 - Integrated Tax (Rate) and Notification No. 8/2021 - Central Tax (Rate) dated 30.9.2021 and the Order dated 19.4.2021 passed by the Supreme Court in WP(C) No. 838 of 2019 pursuant to this Commission's Order dated 8.3.2023 in Petition No. 245/AT/2022.
- Petitioners : AMP Energy Green Private Limited and Anr.
- Respondents : Solar Energy Corporation of India Limited (SECI) and Ors.
- Date of Hearing : **26.11.2024**
- Coram : Shri Jishnu Barua, Chairperson
Shri Harish Dudani, Member
- Parties Present : Shri Sujit Ghosh, Sr. Advocate, AMP Energy
Ms. Shikha Ohri, Advocate, SECI
Shri Kartik Sharma, Advocate, SECI
Ms. Ritika Singh, Advocate, SECI

Record of Proceedings

At the outset, learned counsel for Respondent No.1, SECI, sought liberty to file/upload a reply in the matter.

2. In response, learned senior counsel for the Petitioners pointed out that the issue(s) involved in the matter is squarely covered by the previous order(s) of this Commission, and hence, the Commission may permit the parties to file their respective written submissions, if any, and the matter may be reserved for order.
3. Considering the submissions made by the learned counsel for the parties, the Commission deemed it appropriate to permit all the Respondents, including the distribution licensees, to file their respective replies, if any, within two weeks as a last opportunity. The Petitioners may file their rejoinder, if any, within two weeks thereafter.
4. The Petition will be listed for hearing on **9.1.2025**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)